

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4531
ANSWERED ON 19TH MARCH, 2026**

CONSTRUCTION OF NHs UNDER BHARATMALA PARIYOJANA

4531. SHRI ABHAY KUMAR SINHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the total kilometers of National Highways (NHs) constructed during 2020-26 under the Bharatmala Pariyojana, State-wise, particularly for Bihar and Aurangabad Lok Sabha Constituency;

(b) whether road accidents on National Highways have decreased as a result of safety measures undertaken during the said period and if so, the details thereof including data on accident reduction, black spot rectification and enforcement initiatives; and

(c) the steps taken to promote electric vehicle charging infrastructure along National Highways including the number of charging stations installed especially in Bihar?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) State-wise details of length of National Highways constructed during Finance Year (FY) 2020-21 to 2025-26 (till 17.03.2026) are Annexed.

The details of length constructed in Aurangabad Lok Sabha Constituency is as under:-

Name of Project	Length (in km)	Length under Aurangabad Lok Sabha Constituency (in km)	Length completed (in km)
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Six laning of Aurangabad to Bihar/Jharkhand Border (Chordaha) Section of Km.180.000 to Km.209.827	29.827	8.000	4.688
Varanasi-Ranchi-Kolkata (Pkg-06)	35.200	35.200	Under construction

(b) Electronic Detailed Accident Report (eDAR) portal acts as a central repository for reporting, management and analysis of road accidents data across the country. As per data entered by States/ UTs on the portal, total number of road accidents and fatalities on National Highways in the country during the period from 2023 to 2025 (upto December, 2025) is as under:

Year	No. of accidents on all NHs	No. of fatalities on all NHs
2023	1,50,177	63,112
2024	1,50,958	64,772
2025 (from eDAR Portal)	1,37,197	58,859

Government undertakes both short-term and long-term remedial measures for rectification of black spots based on site-specific requirements.

- Short-term measures include road markings, signage installation, crash barriers, raised pavement markers, delineators, closure of median openings, and traffic calming interventions.**
- Long-term measures involve geometric improvements, junction redesign, spot widening of carriageways, and construction of underpasses or overpasses.**

A total of 16,542 black spots have been identified on NHs for the series of 2016-2018, 2017-2019, 2018-2020, 2019-2021, 2020-2022 and 2021-23. Further, rectification of black spots is a continuous process and temporary measures are taken on immediate basis. Out of total 16,542 blackspots identified on National Highways (NHs) in the country, short-term rectification has been completed on 14,138 black spots. Long-term rectification measures, as recommended by road safety audit reports, are implemented only at locations deemed necessary. Accordingly, long-term measures have

been completed at 6,649 black spots, while 4,077 black spots have been assessed as not requiring such long-term interventions.

(c) Government in Ministry of Heavy Industries, under the Faster Adoption and Manufacturing of Electric Vehicles (FAME)-II Scheme, have allocated Rs.912.50 crore for installation of 9,332 Electric Vehicle Public Charging Stations (EV PCS) on Pan India basis including cities and highways. As on 01.01.2026 a total of 9,159 EV PCS have been installed under the FAME-II scheme. In addition, Government in Ministry of Road Transport & Highways has envisioned to develop the EV charging infrastructure across the Wayside Amenities at approximate interval of 40-60 kms along the National Highways and Expressways, wherein so far, 68 EV charging stations have been commissioned by National Highways Logistics Management Limited (NHLML), a 100% subsidiary of National Highways Authority of India (NHAI). The setting up of EV PCS is an unlicensed activity and private entrepreneurs are also permitted to participate in this activity.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 4531 ANSWERED ON 19TH MARCH, 2026 ASKED BY SHRI ABHAY KUMAR SINHA REGARDING 'CONSTRUCTION OF NHS UNDER BHARATMALA PARIYOJANA'.

Bharatmala Pariyojana - State-wise Length Constructed (km) - FY 2020-21 onwards

S.No.	State	Total Length Constructed Since FY 2020-21 till 17.03.2026 under Bharatmala by NHA1
1	Andhra Pradesh	1,175
2	Assam	131
3	Bihar	651
4	Chhattisgarh	416
5	Delhi	127
6	Gujarat	1,526
7	Haryana	1,319
8	Himachal Pradesh	162
9	Jammu and Kashmir	319
10	Jharkhand	416
11	Karnataka	1,222
12	Kerala	453
13	Madhya Pradesh	1,831
14	Maharashtra	2,457
15	Meghalaya	31
16	Odisha	948
17	Punjab	691
18	Rajasthan	1,751
19	Tamil Nadu	1,235
20	Telangana	478
21	Uttar Pradesh	2,301
22	Uttarakhand	228
23	West Bengal	376
	Total	20245
